

PROFORMA-II

STATEMENT OF MOVABLE PROPERTY AS ON 31st MARCH 2011

Name of the M.L.A.(in full) and to which the Office belong: Mrs. Sudha Choudhary. Jharkhand Vidhan Sabha, Ranchi

Present Post held: M.L.A

Present Pay (1) Basic Pay: 8000.00

(2) Gross Salary: 26800.00

Sl. No.	Name and Details of Liquid assets	Year of Acquisition	How Acquired whether by purchase, inheritance, gift or otherwise with date of acquisition and name with details of persons whom acquired	Value at the time of Acquisition	If not in own Name had and his/her relationship with public servant	Present Value	Remarks
1	2	3	4	5	6	7	8
1	Jewelry(Gold/Silver/Diamond/Precious/Semi Precious stones etc.)	1990 2006 2010 Before 1990	Acquired by Purchase-Gold Jewelry 1 ear ring, 2 tops and 1 chain total wt.-20 gms. 2 chains+3 tops total wt.-30 gms. 1 ring+1 chain+2 bangles total wt.-32 gms. Silver Jewelry acquired by inheritance-250 gms.	Rs. 5500.00 Rs. 30000.00 Rs. 57600.00 Not Known		Rs. 57000.00 Rs.84000.00 Rs.89600.00	
2	Motor Vehicles(Scooter, Motor Cycle, Car etc.)	2010 2001	Scorpio VLX JH-03E -7700 Purchased on dated 9-6-2010 (Govt. Finance Rs.500000+Cash Rs.492207.00) Old Mahindra Jeep-BR-15L-1999	Rs.992207.00 Rs.61000.00		Rs.855000.00 Rs.40000.00	
3	Home Appliances (Air Conditioner, Refrigerator, Washing Machines, Music Systems, RO Systems, Television etc.)	1998 2008 2010	Refrigerator 185 Litre TV 53cm color Onida Refrigerator 240 Litre TV color 74cm 2 split Air Conditioner	Rs.8000.00 Rs.8000.00 Rs.14000.00 Rs.16000.00 Rs.30000.00	Spouse Spouse Spouse Spouse Spouse	Rs.2000.00 Rs.4000.00 Rs.7000.00 Rs.8000.00 Rs.10000.00	
4	Electronic Equipments (Computer/Laptop etc.)	2005 2011	Computer (H.P.) Laptop (H.P.)	Rs.35000.00 Rs.29500.00	Spouse Dependant(Saras Kumar)	Rs.5000.00 Rs.10000.00	
5	Furniture						

Date...23-12-2011.....

Signature.....

Note:The declaration form is required to be filled in and submitted by every member giving particular of all movable property held by him either in his own or in the name of his family members or in the name of any other persons. The list of items is not extensive but indicative in nature. In case where it is not possible to access the value accurately the approximate value in relation to the present condition may be indicated.